

NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/673/(IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S) : CONSOLIDATED INTERIORS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION ...

ADITI ASTOK FINANCIAL CREDITOR JOUNG.

PETITIONER.

2. B. KARTHIKEI BALAN CORPORATE DEBTON

PREETHI ARASU

A DVO CATE

ORDER

Counsel for the Applicant present. Counsel for the Respondent also present and filed vakalat and counter. Counsel for both the parties prayed time for making submissions. At request of both the parties, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

> -cd-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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